

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2016

COMPANY APPLICATION NUMBER : CA/1/2014

NAME OF THE APPLICANT(S) : Dr. MAM Ramaswamy Chetiar of Chettinad  
Charitable Trust

NAME OF THE RESPONDENT(S) : M/s Chettinad Coal Washeries Private Limited

UNDER SECTION : 74(1) read with 73(4) of the Companies Act, 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		

R. Prithviraj Pandian  
(For) R. VENKATAVARADAN

For Applicant  
in CA/1/14 &  
CA/1/16.

*[Signature]*

AR. RAMANATHAN  
for RAMDAS

Counsel for Respondent

*[Signature]*

**ORDER**

Shri R Prithviraj Pandian, proxy representing counsel for applicant in CA 1/2014 & CA-1/2016 present. Shri A R Ramanathan, counsel for respondents present. Counsel for respondents filed counter in CA 1/2016. Time extended at request for filing rejoinder by the applicant counsel. Put up on **07.04.2017 at 10.30 A.M.**

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)